

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

123. C.A.(CAA)/28(MB)/2024

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **02.04.2024**

NAME OF THE PARTIES: Pramiti Innovations Private Limited

Appearance

For Applicant : CA Harsh C. Ruparella i/b Arch and Associates

SECTION 230(I) OF THE COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Heard the Counsel for the Applicant Company. **Reserved the order.**

Sd/-

CHARANJEET SINGH GULATI
Member (Technical)

//NSW//

Sd/-

LAKSHMI GURUNG
Member (Judicial)